



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 530 Dispur, Monday, 15th November, 2021, 24th Kartika, 1943 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

IRRIGATION DEPARTMENT ::: WORKS BRANCH

NOTIFICATION

The 9th November, 2021

No. IGN(W)181/2013/Pt-II/1.- In exercise of the power conferred under sub-section (3) of section 1 of the Assam Ground Water Control and Regulation Act, 2012 (Assam Act No. XVI of 2012), the Governor of Assam is pleased to declare that the said Act shall come into force on 9th day of November, 2021.

PRABITRA KUMAR KHOUND,

Secretary to the Government of Assam,
Irrigation Department.